Sr. No. 05

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 07/2020 EMG-CrlM No. 09/2020

Mohd. Ashraf Bhat

... Applicant/Petitioner

Through :- Mr. Vivek Sharma, Advocate.

v/s

UT of Jammu and Kashmir and anr. ...Non-applicant(s)/Respondent(s)

Through :- Mr. Rajesh Thappa, Dy. A.G

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Rajesh Thappa, learned Dy. A.G seeks time to file objections to the application. Prayer is granted. The objections be filed by the next date. The medical report of the accused be also filed. In case the accused requires hospitalization, respondent No.2 shall take all necessary steps in this regard.

List on 08.05.2020.

## (PUNEET GUPTA) JUDGE

Jammu 04.05.2020 Pawan Chopra